

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1188  
ANSWERED ON:04.03.2010  
TRANSPORTATION OF SALT  
Pathak Shri Harin

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether various salt associations have submitted representations regarding classification of all salt types under item 'B' category instead under item 'D' category;
- (b) if so, the reaction of the Railways thereto;
- (c) the reasons for placing salt under category 'D' from category 'B';and
- (d) the steps taken by the Railways in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a): Yes, Madam.

(b) to (d): No change in category for carriage of salt has been made in Preferential Traffic Order since 1st April, 2006. Higher priority 'C' is accorded to iodised edible salt when its programme is submitted by Salt Commissioner or his Zonal Office and is approved by Railways. All other types of salt traffic moves under priority 'D'.